Statement showing category-wise Institution, disposal and pendency of this Hon'ble High Court for the month of January, 2025

| CATEGORIES | INSTITUTION | DISPOSAL | PENDENCY AS ON 31.01.2025 AS PER ISHICo SOFTWARE |
|---|-------------|----------|--|
| | CIVIL CASES | | |
| Regular First Appeal | 77 | 105 | 23144 |
| Execution First Appeal | 1 | 2 | 58 |
| Regular Second Appeal | 368 | 629 | 51047 |
| Execution Second Appeal | 5 | 14 | 251 |
| First Appeal from Order (MACT) | 417 | 507 | 51899 |
| First Appeal from Order (Misc) | 257 | 154 | 11916 |
| First Appeal from Order (Matrimonial) | 2 | 11 | 1235 |
| Second Appeal from Order | 5 | 17 | 239 |
| Civil Revision | 719 | 874 | 17405 |
| Civil Writ Petition | 3129 | 4036 | 85281 |
| Letters Patent Appeal | 315 | 218 | 7211 |
| Election Petitions | 0 | 2 | 44 |
| Recreminatory | 0 | 0 | 2 |
| Probate | 0 | 0 | 9 |
| Matrimonial Reference | 0 | 0 | 0 |
| Income Tax Cases | 0 | 0 | 8 |
| Income Tax Appeals | 15 | 49 | 1473 |
| Sales Tax Reference / GSTR | 0 | 0 | 5 |
| Sales Tax Cases | 0 | 0 | 0 |
| Sales Tax Appeal | 2 | 2 | 68 |
| Wealth Tax Cases | 0 | 0 | 0 |
| Wealth Tax Appeal | 0 | 0 | 3 |
| Gift Tax Cases | 0 | 0 | 0 |
| Gift Tax Appeal | 0 | 0 | 0 |
| Estate Duty Cases | 0 | 0 | 0 |
| Custom Appeals | 0 | 13 | 63 |
| Central Excise Cases | 0 | 0 | 0 |
| Central Excise Act | 0 | 12 | 100 |
| nterest Tax Appeals | 0 | 0 | 0 |
| Vat Appeals | 0 | 11 | 483 |
| General Vat Reference | 0 | 0 | 1 |
| Vat Revisions | 0 | 0 | 9 |
| Vat Case | 0 | 0 | 0 |
| Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference | 0 | 6 | 34 |
| Civil Reference | 0 | 0 | 7 |
| CLAIM | 0 | 0 | 4 |
| Civil Original | 0 | 0 | 15 |
| Civil Contempts | 562 | 601 | 5159 |
| Contempt Appeal Civil Petition | 11 | 16 | 37 |
| Arbitration Cases | 84 | 57 | 478 |
| Execution Liquidation | 0 | 0 | 0 |
| Company Appeals | 0 | 0 | 51 |
| Company Petitions | 0 | 1 | 21 |
| (-Objection | 15 | 21 | 3110 |

| Total of Main Cases (Civil & Criminal) | 14991 | 16227 | 421386 |
|--|---------------|-------|--------|
| Total of Criminal Cases | 8770 | 8357 | 157428 |
| CRIMINAL REFERENCE | 0 | 0 | 0 |
| PET: U/S 378 (3 & 4) | 156 | 114 | 10644 |
| Criminal-Complaint-OJ | 0 | 0 | 0 |
| CRL. MISC .MAIN | 6390 | 6320 | 40529 |
| CRL. ORIGINAL CONTEMPT | 2 | 2 | 33 |
| MURDER REFERENCE | 0 | 0 | 24 |
| CRL. WRITS | 1130 | 1236 | 1102 |
| CRL.REVISIONS (FAMILY) | 173 | 133 | 3057 |
| CRL. REVISIONS | 295 | 371 | 19081 |
| CRL. APPEALS (S.B.A.) | 17 | 1 | 2116 |
| CRL. APPEALS (S.B.) | 383 | 134 | 59993 |
| CRL. APPEALS (D.B.A.) | 28 | 7 | 2685 |
| CRL. APPEALS (D.B.) | 196 | 39 | 18164 |
| | RIMINAL CASES | S | |
| Total of Civil Cases | 6221 | 7870 | 263958 |
| Civil Suit (OS) | 0 | 0 | 0 |
| FEMA-APPL | 0 | 0 | 3 |
| PMLA-APPL | 0 | 0 | 10 |
| Review Applications | 88 | 366 | 1530 |
| Transfer Application | 149 | 146 | 1545 |